

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 2 of 2015**

**Dated: 09<sup>th</sup> July, 2015**

**In the matter of:-**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant (s)**  
**Versus**  
**Gujarat Electricity Regulatory Commission & Anr. ... Respondent (s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **28.08.2015**.

**COURT MASTER**